

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2019 (AS ON)


Service: Central Secretarial Service

Name of officer (In full): SARVABE VASANT GOPINATH Designation: DY. DIRECTOR Date of Birth: 05/06/1965

Ministry/Department/Office: FSSAI Safety and Standards Authority of India, NRC, Mumbai CSL No. — Present Pay —

Name & District, Sub-division, Taluk & Village in which property is situated	Name & details of property housing, lands and other building	Cost of construction/acquirement including land in case of house and year when purchased	Present value	If not in own name, state in which name held and his/her relationship to the Govt. servant	How acquired whether by purchase, lease, mortgage, inheritance, gift or acquisition and name with details of persons from which acquired.	Annual income from the property.	Remarks.
1	2	3	4	5	6	7	8
1. Ghatkoti park CHS Ltd. Sec-15A, N. Parve	Flat 73.03 sq/mt	-	₹. 22 Lakhs	Wife	Purchased on 12/2/2011 from Santosh Galdankar	Nil	* Not purchased during last year, there is no change in the status of the property
2. B.3, S.No. 8-76 Celestial city Ravet, Pune	Flat 84.50 sq/mt	-	₹. 35 Lakhs	own	Informed to office	Nil	No change in the status of the property
3. Land (Agriculture) M. B. 1300 Kambhajan	S.N. 37/44 1.32 Acre Agricult. Land	-	₹. 10 Lakhs =	Inherited & transferred to wife	Inventories informed to office	₹ 5 Lakhs/yr	Original report submitted on 01.01.2019

SIGNATURE: 
DATE: 11/02/2020


(Name - SARVABE VASANT GOPINATH,
DY. DIRECTOR, FSSAI, NRC, Mumbai)